

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.483/10

Wednesday this the 15th day of September 2010

C O R A M :

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

P.Padmanabhan,
S/o.late M.Narayanan Nair,
Retired Junior Engineer (E/M),
O/o.the Assistant Garrison Engineer B/R,
Cannanore & Calicut.
Residing at Amritham, Thiruvangad PO,
Thalassery, Kannur – 670 103.

...Applicant

(By Advocate Mr.R.Sreeraj)

V e r s u s

1. Union of India represented by its Secretary
to Government of India, Ministry of Defense,
New Delhi.
2. Chief Engineer,
Military Engineer Services,
Southern Command, Pune.
3. The Garrison Engineer,
Military Engineer Services,
Redfields (Post), Coimbatore – 17.
4. The Assistant Garrison Engineer B/R,
Military Engineer Services,
Cannanore & Calicut,
HQ Hospital (Post), Kannur – 17.
5. The Controller of Defense Accounts,
618 Annasalai, Teynampet,
Chennai – 600 018.

...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 15th September 2010 the
Tribunal on the same day delivered the following :-

.2.

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

It is reported that the claim of the applicant has already been allowed by the Department and hence nothing remains in this Original Application to be decided by us. Recording the above statement of the counsel appearing for the applicant this Original Application stands closed.

(Dated this the 15th day of September 2010)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

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